

1	2	3
10.	Refurbishing of Personnel Administration - Scaling New Heights	27.11.2008
11.	Promoting e-Governance - The Smart Way Forward	20.01.2009
12.	Citizen Centric Administration - The Heart of Governance	30.3.2009
13.	Organisational structure of Government of India	19.5.2009
14.	Strengthening Financial Management System	26.5.2009
15.	State and District Administration	29.5.2009

Status of Lokpal Bill

1928. SHRI BASAWARAJ PATIL: Will the PRIME MINISTER be pleased state:

(a) the status of Lokpal Bill; and

(b) whether this Bill would be passed in the current session of the Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) and (b) The Lokpal and Lokayuktas Bill, 2011 was passed by the Lok Sabha on 27.12.2011 and is pending in the Rajya Sabha. The Rajya Sabha had referred the Bill to a Select Committee of Rajya Sabha which has since submitted its report on 23rd November, 2012. The Government has sent notices to the Rajya Sabha Secretariat on 18.02.2013 for consideration and passing of the Bill during the current Budget Session of Parliament and also for moving official amendments in the Bill as reported by the Select Committee.

Direct Benefit Transfer Scheme

1929. SHRI ARVIND KUMAR SINGH:

SHRIMATI KUSUM RAI:

SHRI ALOK TIWARI:

SHRI PRABHAT JHA:

Will the PRIME MINISTER be pleased state: